

1	2	3
12.	Manipur	77.13
13.	Meghalaya	4.72
14.	Mizoram	26.30
15.	Nagaland	3.41
16.	Orissa	37.27
17.	Punjab	36.78
18.	Rajasthan	35.52
19.	Sikkim	1.20
20.	Tamilnadu	72.77
21.	Tripura	2.78
22.	Uttar Pradesh	118.66
23.	West Bengal	63.49
<i>Union Territory</i>		
24.	Chandigarh	8.14
25.	Delhi	44.06
26.	Pondicherry	1.33

Law and Order situation in Delhi

3935. SHRI RAMTAHAL CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether law and order in Delhi is deteriorating continuously;

(b) if so, the reasons therefor;

(c) whether the Government propose to maintain a register of persons involved in anti-social elements and destructive-activities-in Delhi; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) Does not arise.

(c) A record of the persons involved in anti-social and other, unlawful activities is already being maintained at police station level by Delhi Police.

(d) Does not arise.

Setting Up of Sugar Mills in Uttar Pradesh

3936. SHRI SHAILENDRA KUMAR : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government are aware that sugarcane growers of Allahabad, Kaushambi and Fatehpur districts of Uttar Pradesh do not get remunerative prices for sugarcane due to absence of a Government Sugar mill;

(b) if so, whether the Government propose to set up a Government sugar mill in the middle of these three districts;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (d) Central Government does not set up sugar mills in any part of the Country. It, however, grants letters of intent/Industrial Licences for setting up of new sugar mills.

2 letters of intent have been issued for setting up of new sugar mills in Distt. Fatehpur (U.P). The details are as under :

Sl. No.	Name of entrepreneur	Proposed location
1.	M/s Shyam Sugars Ltd.	At Fatehpur.
2.	M/s KIJ Polymers & Chemicals Ltd.	At Bindki, Distt. Fatehpur.

[English]

Curtailing of Oil Production by OPEC

3937. DR. ASIM BALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Organisation of Petroleum Exporting Countries (OPEC) has decided to cut off oil production again;

(b) if so, the details thereof; and

(c) the necessary arrangements proposed to be made to meet the present demand of oil of our country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) As per the available reports, the OPEC agreed for production cuts to the tune of 1.355 million barrel per day with effect from July, 1998. This will be over and above the earlier cuts of 1.245 million barrel per day agreed by OPEC in March, 1998.